

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**Appeal No. 44 of 2014 &
IA-65 of 2014**
(For Stay)

Dated : 7th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Dakshin Haryana Bijli Vitran Ltd & Ors. ... Appellant(s)
Versus
GMR – Kamalanga Energy Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umopathy
Mr. S. Ramsubramanian

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Ritika Arora for R-1 & R-2

Mr. Ravi Prakash for R-3

Mr. K.S. Dhingra for R-5

Mr. Varun Pathak, PTC

ORDER

We have heard the learned counsel for the Appellant on I.A. for some time.

Post the matter for further hearing on **8th May, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**